

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 132  
(IB)-1367(PB)/2018

**IN THE MATTER OF:**

ICICI Bank Ltd.

.... Applicant/Petitioner

v.

C & C Construction Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 16.03.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP

Ms. Navya Khillon, Adv.

For the Respondent

Mr. Swapnil Gupta & Ms. Neelambika Singh, Advs. for  
R-1 to 4

Mr. Vaibhav Srivastava, Adv. for R-10 & 11

**ORDER**

List on 01.04.2020.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**